

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.403
IB/3463/ND/2019

IN THE MATTER OF:

DK Solar Projects & Ventures Pvt. Ltd.	...	Applicant
Versus		
Overview Technologies Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 22.09.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the OC : Mr. Gulshan Kr. Sachdev, Adv.
For the Respondent :

ORDER

Arguments heard. Matter reserved for order.

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DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

-sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)

Amit